



2026:AHC:19872

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1175 of 2026

Baharul Haque

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mujib Ahmad Siddiqui, Mushir Ahmad Siddiqui
Counsel for Respondent(s)	:	C.S.C., Siddharth Singhal

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Mujib Ahmad Siddiqui, learned counsel for the petitioner, Sri Brijesh Kumar Srivastava, learned Standing Counsel as well as Sri Siddharth Singhal for the Commission.
2. Present petition has been preferred for a direction to the third respondent, Commissioner, Rural Development Department, Uttar Pradesh, Lucknow to fill up the remaining vacant posts, which remained unfilled due to non-availability of the candidates of Ex-Servicemen on the post of Village Development Officer pursuant to the Advertisement no.03/Examination/2016.
3. Sri Siddharth Singhal, who appears for the Commission has made a statement at Bar that already selections for the year 2016 has been concluded in the year 2020.
4. On a pointed query being raised to the learned counsel for the writ petitioner as to what prevented the writ petitioner for not approaching the Court. The learned counsel for the writ petitioner could not give any satisfactory reply. Furthermore the selected candidates are also not a party.
5. At this stage, learned counsel for the writ petitioner seeks to withdraw the present writ petition, with liberty to file afresh with better particulars.
6. Accordingly, the writ petition is **dismissed as withdrawn** with the

aforesaid liberty.

January 29, 2026
N.S.Rathour

(Vikas Budhwar,J.)